

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

ORDER

The following transfers and postings are hereby made in official exigency with immediate effect.

Sl. No.	Name of the Officials	From	To
1	Sh. Ambuj Mishra S/o Sh. Kamal Kant Mishra, EC: 72208900	Personal Assistant in the Office Pool, Rouse Avenue District Court, New Delhi	Personal Assistant in the Court of Sh. Gorakh Nath Pandey, POLC, RADC, New Delhi
2	Ms. Sunita Kumari D/o Sh. Rajinder Singh, EC: 3614/ 91212326	Personal Assistant in the Court of Sh. Gorakh Nath Pandey, POLC, RADC, New Delhi	Personal Assistant in the Office Pool, Rouse Avenue District Court, New Delhi
3	Ms. Kamal Bhatia D/o Sh. G. S. Bhatia EC: 12125/ 38527701	JA in the Copying Agency, Rouse Avenue District Court, New Delhi	JA in the Leave Section, Rouse Avenue District Court, New Delhi
4	Ms. Suman Dobhal Pokhriyal W/o Sh. Naresh Prasad EC: 67968641	JA in the Leave Section, Rouse Avenue District Court, New Delhi	JA in the Copying Agency, Rouse Avenue District Court, New Delhi

Note:

1. Sh. Sanjay Kumar S/o Sh. Ram Charan, EC: 13214/ 77107946, Branch Incharge/SJA in the Vigilance & Litigation Branch shall also look after the work of Pool Car as Branch Incharge in addition to the work already assigned to him.
2. Sh. Rakesh Verma S/o Sh. K. C. Verma, EC: 12593, SJA/Cashier in the Cash Branch shall also look after the work of Accounts/Cash Branch, Fine & Audit Section as Branch Incharge in addition to the work already assigned to him.
3. Ms. Varsha Sharma W/o Sh. Jagminder Kaushik, EC 66588875, JA in the Fine & Audit Section shall also look after the work of Accounts/Cash Branch, in addition to the work already assigned to him.
4. Sh. Mervyn Robin Richard Ekka S/o Sh. Polycarp Ekka, EC: 19105965, Assistant Ahlmad/JJA, presently posted in the the vacant court previously presided over by Sh. Vimal Kumar Yadav, Spl. Judge, (PC Act) CBI Rouse Avenue District Court, New Delhi shall perform his duties in the Receipt & Issue ((R&I) Branch , Rouse Avenue District Court, New Delhi till the joining of Ms. Sudesh Gandhi, Branch In-charge/SJA or further order.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.


(RAJIV MEHRA)

Principal District & Sessions Judge (Officiating)
Rouse Avenue District Court, New Delhi

No.: 1338-1365-2 /E.7/P&T/Admn/RADC/2022

Dated, Delhi the 5/4/22

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I & II, Central District, Tis Hazari Courts, Delhi.
4. The Reader/Branch Incharge to the concerned Court/Branch.
5. The concerned officials.
6. The PS to the undersigned.
7. Dealing Official Leave Seat, RADC, Delhi
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi
10. The Dealing Official T&P - I & II, Personal File/CR/Leave/Website Committee, THC, Delhi.


Principal District & Sessions Judge (Officiating)
Rouse Avenue District Court, New Delhi